

Central Administrative Tribunal  
Principal Bench: New Delhi

OA 813/97

New Delhi, this the 22nd day of April, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman()  
Hon'ble Shri S.P.Biswas, Member (A)

1. Dr. Sucheta Parwal  
r/o D-28, GTB Hospital Campus,  
Delhi.
2. Dr. Shalley Kamra,  
R/o 256, Supreme Enclave,  
Mayur Vihar,  
Phase-I, New Delhi.
3. Dr. Poonam Pal,  
R/o 18-A, Ram Nagar,  
Ghaziabad (UP)
4. Sushant Kumar Nayak  
R/o 69-B, Pocket - III,  
Mayur Vihar, Phase-I,  
New Delhi.

(By Advocate Shri Harvinder Chaudhary)

Versus

1. Union of India through  
Secretary,  
Ministry of Health & Family Welfare,  
Nirman Bhawan,  
New Delhi.
2. Directorate of Health Services,  
Saraswati Bhawan,  
Delhi. .... Respondents.

(By Advocate Shri Rajinder Pandita)

O R D E R (Oral)  
(Hon'ble Dr. Jose P. Verghese, Vice-Chairman)

Learned counsel for the respondents says that in pursuance to our orders to consider the petitioners, the petitioners have been interviewed and they are likely to be appointed for one more year. The respondents may do so and in the circumstances we direct that the

petitioners may make a representation in this regard so that appropriate orders on the appointment may be passed on such representation. In these terms, this OA is disposed of with no orders as to costs.

(S.P.Biswas)

Member (A)

(Dr.Jose P. Verghese)

Vice-Chairman (J)